

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

25. MA/199/2020  
C.P.(IB)/4296(MB)2019

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **24.08.2023.**

NAME OF THE PARTIES: Apar Industries Limited  
V/S  
Artrna Multi Trading Pvt Ltd

SECTION : Sec 9 of IBC 2016

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**Presence:** None present.

**ORDER**

**M.A. 199 of 2020**

On perusal, the prayer made as quoted from a to b and in view of the fact that nobody is present today also, the application for restoration is dismissed.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

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